NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

IA 44/2017 in CP No. 38/169 r/w 115/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.03.2017

Name of the Company:

Hemalben Amitbhai Modi

Aishwarya Lifestyle Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 169 r/w 115 of the Companies Act,

<u>2013</u>

DESIGNATION S.NO. NAME (CAPITAL LETTERS) REPRESENTATION **SIGNATURE**

1. Loina Parsekt For Adjun Rsheth

Respondent E.R. Parrela

Advocate Petitioner

ORDER

Learned Advocate Mr. Jaymin Dave present for Petitioner. Learned Advocate Mr. Arjun Sheth with Learned Advocate Ms. Kreena Pareekh present for Respondent no.1.

At request of learned Counsel for petitioner.

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List the matter on 31.03.2017.

MEMBER JUDICIAL

Dated this the 28th day of March, 2017.